BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section 43-47,49 r.w 60(5) IBC

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

Advocate, Mr. Arjun Sheth appeared on behalf of the Respondent. PCS, MR. Amitabh appeared on behalf of Applicant.

In view of adjournment of IA 288/2020, the instant matter is also adjourned.

List the matter on 07.12.2020

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of October, 2020